

(a) the progress made in the construction of Ammonia Plant by Fertilizers and Chemicals Travancore Limited, Cochin;

(b) whether any difficulties are being faced in the transportation of ammonia to this unit;

(c) if so, the details thereof; and

(d) the remedial steps proposed to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) Implementation of the Ammonia Replacement Project of Fertilizers and Chemicals Travancore Ltd. is progressing as per schedule. At the end of June 1995, the overall progress achieved was 33.86% against scheduled progress of 34.23%. The project is expected to be commissioned as per schedule, i.e. by 31st March, 1997.

(b) to (d). A study is being conducted by M/s Fertilizers and Chemicals Travancore Ltd. to determine the most cost effective, safe and feasible mode of transportation of ammonia from the new plant under construction at Udyogamandal to Cochin Division at Ambalamedu.

#### **Inefficient Power Units**

62. SHRI M.V.V.S. MURTHY: Will the Minister of POWER be pleased to state:

(a) whether the Union Government have any proposal to step down inefficient power generating units and eventually shut their operation;

(b) if so, the details thereof;

(c) whether this proposal has been forwarded to the Regional State Electricity Board for their comments;

(d) if so, the details thereof; and

(e) the decision taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN CHIMANBHAJ PATEL): (a) to (e). In view of the shortage of power in the country both in terms of energy and peak load, all the stations are supposed to run and contribute maximum generation to meet the demand. There is no proposal for closer of inefficient stations at present.

#### **Expandable Housing Scheme, 1995 of DDA**

63. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) the number of persons applied under the Expandable Housing Scheme, 1995 of the DDA;

(b) the date on which this scheme was closed and the number of applicants declared successful;

(c) whether the amount of initial deposit has since been refunded to the unsuccessful applicants;

(d) if so, when and if not, the reasons for delay; and

(e) the steps taken to expedite the refund of payment?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON): (a) Delhi Development Authority has reported that 8588 persons had applied under the Expandable Housing Scheme, 1995.

(b) The scheme was closed on 2.3.95 and 6847 applicants have been declared successful in the draw.

(c) to (e). According to the terms and conditions of the brochure, the initial deposit is to be refunded to the unsuccessful applicants within six months from the date of closure of the scheme. Action for refunding the initial deposit to the unsuccessful applicant has already been initiated and is expected to be completed within the stipulated period of six months.

#### **Demurrage Charges**

64. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the demurrage charges on general cargo of the part Trust at Bombay, Calcutta, Visakhapatnam and Madras have been increased;

(b) if so, the details thereof, Port-wise: and

(c) the steps taken/proposed to be taken by the Government to reduce the demurrage charges?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). The demurrage charges on general cargo have been increased by 15% only at the Calcutta Port Trust. At present, there are no proposals for increasing these charges at the Ports of Bombay, Visakhapatnam and Madras.

(c) There is no proposal to reduce the demurrage charges.

#### Guidelines for Integrated Development of Small and Medium Towns

65. SHRI RAM PRASAD SINGH : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Union Government have approved the revised guidelines for Integrated Development of Small and Medium Towns (IDSMT) Scheme providing for change in the nature of budgetary support from soft loan to grant; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON): (a) Yes, Sir;

(b) Some of the important elements in the revised guidelines are -

- (i) IDSMT will be extended to towns with population upto 5 lakhs.
- (ii) Institutional Finance Component under the Scheme will be limited to between 20% to 40% of the project cost depending upon the population of the town.
- (iii) IDSMT will be linked to Town Development Plan and State Urban Development Strategy.
- (iv) Projects will be taken in a judicious mix-remunerative, cost recovery and non-remunerative projects.
- (v) Each town will be required to create a revolving fund and 75% of the grants released under the Scheme

should flow back from projects to the fund.

(vi) Sanctioning of the IDSMT projects will be done by a Committee at the State level.

(vii) Project cost as per the new guidelines will vary between Rs. 100 lakhs and Rs. 750 lakhs, maximum Central assistance between Rs. 48 lakhs and Rs. 270 lakhs and State share between Rs. 32 lakhs and Rs. 180 lakhs depending upon the category of town. Central and State share will be in the form of grants.

#### Fertilizer Units in Cooperative Sector

66. DR. K.V.R. CHOWDARY: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the details of the performance of each fertilizer unit in cooperative sector during each of the last three years, year-wise; and

(b) the amount of subsidy provided to each of them during the same period?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO) : (a) and (b). There are two multi-State Cooperative Societies, viz. Indian Farmers Fertiliser Cooperative Limited (IFFCO) and Krishak Bharati Cooperative Limited (KRIBHCO) under the administrative control of this Ministry. The details of performance of these Societies during the last three years and the amount of subsidy provided to each of them during the same period are given in *Statement* enclosed.

#### STATEMENT

Sl. No.	Particulars	IFFCO			KRIBHCO		
		1992-93	1993-94	1994-95	1992-93	1993-94	1994-95
1	2	3	4	5	6	7	8
(A)	<i>DETAILS OF THE PERFORMANCE</i>						
1.	<b>Production (in lakh MT)</b>						
	UREA	17.85	18.26	18.95	16.86	15.15	14.65
	NPK/DAP	8.76	9.10	10.41			
	<b>Total</b>	<b>26.61</b>	<b>27.36</b>	<b>29.36</b>			